12:00 Noon

PAPERS LAID ON THE TABLE

Notification of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH): Madam, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification G.S.R. No. 138(E), dated the 15th March, 1995; publishing the Vegetable Oil Products Control (Amendment) Order, 1995.

[Placed in Library, See No. LT-7666/95]

Report of the Comptroller and Auditor General of India

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) on behalf of SHRI GHULAM NABI AZAD: Madam. I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi), of the Report of the Comptroller and Auditor General of India—Union Government [No. 12 (Commercial) of 1995] relating to Air India Limited.

[Placed in Library, See No. LT-7769/95]

Report of the Comptroller and Auditor General of India

SHRI P. CHIDAMBARAM on behalf of SHRI SONTOSH MOHAN DEV: Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India—Union Government [No. 11 (Commercial) of 1995] relating to Steel Authority of India Limited.

[Placed in Library, See No. LT-7775/95]

Report of the Comptroller and Auditor General of India

THE MINISPER OF STATE ÓF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): Madam I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) the Report of the Comptroller and auditor General of India-Union INO Government 10 (Commercial) relating to Central of 19951 Coal Folds Limited:

[Placed in Library, See No. LT-7771/95]

- I. Notification of Ministry of Commerce
- II. Report and Accounts (1993-94) of various Export Promotion Councils and Coffee Board and related papers

SHRI P CHIDAMBARAM: Madam, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Noifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act. 1963:—
- (1) G.S.R. No. 182, dated the 16th April 1994 publishing the Export Inspection Council (Director) Recruitment (Amendment) Rules, 1994.
 - (2) S.O. No. 898, dated the 16th April, 1994, publishing the Export of Cashew Kernels (Quality Control and Inspection) Amendment Rules, 1994.

[Placed in Library, See No. LT-7697/95]

II. A copy each (in English and Hindi) of the following papers:—

234

- Re-Criminal Law amendment
- (i) (a) Annual Report of the Export Inspection Council Export Inspection Agencies (volume-I) for the year 1993-94.
- (b) Statemen giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-7698/95]

- (ii) (a) Annual Report and Accounts of the Cashew Export Promotion Council of India. Cochin, for the year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Above Coun-
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above,

[Placed in Library, See No. LT-**7696/9**5]

- (iii) (a) General Funds counts of the Coffee Board, Ban. galore, for the year 1993-94, and the Audit Report thereon.
- (b) Statement giving for the delay in laying the papers mentiontd at (a) above.
- (iv) (a) Fifty-Fourth Annual Report and Accounts of the Coffee Board, for the year 1993-94, tobether with the Audit Report on the Account.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-7695/95]

(v) (a) Thirty-First Annual Report and Accounts of the Ba-Chemicals Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on . the working of the Above Coun-

[Placed in Library, See No. LT-7602/95]

- (vi) (a) Thirty-sixth Annual the Report and Accounts of Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Council.

[Placed in Library, See No. LT-7454/951

- (vii) (a) Thirty-muth Annual Report and Accounts of Plastics and Linoleum Export Bembay, Promotion Council, for the year 1993-94, together with the Aurit Report on the Accounts.
 - (b) Review by Government on the working of the above Coun-

No (Placed in Library, See LT-7603/95]

REPORTS OF THE COMMITTEE ON LEGISLATION SUBORDINATE

HANUMANTHAPPA H. SHRT (Karnataka): Madam, I present the Hundred and Ninth and Hundred and Tenth Reports (in English and Hindi) of the Committee on Subordinate Legislation.

Re. Criminal Law Amendment Bill and Patent Bill

SHRI ASHOK MITRA (West Bengal): Madam, ... (Interruptions) ...

SHRI CHIMANBHAI MEHTA (Gujarat): Madam, we want to know as to what is happening to the Criminal Lew Amendment Bill. On Friday there was no mention of the Criminal Law Amendment Bill when the Government business for the next week was announced. People are having a wrong signal now. The criminals are now more active on this front because they are thanking that nothing